

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4247
TO BE ANSWERED ON 18TH MARCH, 2026

INTEGRATION OF FPS

4247. SHRI DHAVAL LAXMANBHAI PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a): whether all Fair Price Shops (FPS) in the districts of South Gujarat particularly Valsad and Dang have been fully integrated under the end-to-end computerisation of the Targeted Public Distribution System (TPDS) including Aadhaar-based authentication through electronic Point of Sale (ePoS) devices;

(b): if so, the details thereof and if not, the reasons therefor along with the present status of coverage;

(c): whether the Government has undertaken any review during 2025–26 regarding the functioning of the digitised Public Distribution System in these districts including issues related to authentication failures, stock monitoring and timely delivery of foodgrains and if so, the findings thereof; and

(d): the measures taken or proposed to be taken by the Government to strengthen last-mile food security, transparency and grievance redressal mechanisms for beneficiaries in tribal and remote areas of South Gujarat?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a)&(b): All Fair Price Shops (FPSs) in the districts of Valsad and Dang of South Gujarat have been equipped with operational electronic Point of Sale (ePoS) devices and are fully integrated under the end-to-end computerisation of the Targeted Public Distribution System (TPDS), including Aadhaar-based authentication for foodgrain distribution.

The details in the districts of **Valsad and Dang** in South Gujarat are as follows:

District	Total FPS	FPS with Operational ePoS
Valsad	439	439
Dang	116	116

(c): The functioning of the digitised Public Distribution System is reviewed regularly by the senior officers of the Department of Food and Public Distribution through periodic meetings and monitoring mechanisms.

In addition, a comprehensive review of PDS implementation has been conducted in 112 Aspirational Districts across the country. These reviews focus on key PDS operational aspects for timely delivery of foodgrains and appropriate advisories are issued to States/UTs based on the findings.

(d): The Government has undertaken several technology-driven initiatives to strengthen last-mile food security, transparency and grievance redressal in tribal and remote areas, including South Gujarat. These include:

- 100% digitisation of ration cards and beneficiary databases, enabling better targeting and monitoring.
- Aadhaar-authenticated distribution through ePoS devices, ensuring accurate delivery of entitlements to genuine beneficiaries.
- Anna Sahayata grievance module, allowing beneficiaries to lodge complaints through digital platforms(WhatsApp and IVRS).
- ASHA (Anna Sahayata Holistic AI Solution), through which beneficiaries are contacted in their regional language after receiving ration from the FPS. If a beneficiary reports any issue, they are immediately given the option to register a grievance through the system.
- Mera Ration Mobile App, which enables beneficiaries to check their entitlements, locate nearby FPSs, update details and lodge grievances digitally.

These measures collectively enhance transparency, improve service delivery and strengthen beneficiary confidence in the Public Distribution System, particularly in tribal and remote regions.
